

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE
SHAREHOLDERS OF BRAHMAPUTRA INFRAPROJECT LTD.
(FORMERLY MEWAR INDUSTRIES LIMITED)**

Regd. Office: 4117, 1st Floor, Naya Bazar, New Delhi-110006

Corrigendum to the Public Announcement which appeared in this Newspaper on July 14 2008

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

S. No.	Activity	Date & Day (Original Schedule)	Date & Day (Revised Schedule)
1.	Date of Publication of Public Announcement	July 14, 2008, Monday	July 14, 2008, Monday
2.	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	Aug. 08, 2008 Friday	Aug. 08, 2008 Friday
3.	Last date for announcement of a competitive Bid	Aug. 08, 2008 Friday	Aug. 08, 2008 Friday
4.	Date by which Letter of Offer will be posted to Shareholders.	August 25, 2008 Monday	September 20, 2008 Saturday
5.	Date of Opening of the Offer	September 03, 2008 Wednesday	September 26, 2008 Friday
6.	Last date for revising the offer price / number of Shares.	September 11, 2008 Thursday	October 03, 2008 Friday
7.	Last date for withdrawing acceptance from the Offer	September 17, 2008 Wednesday	October 10, 2008 Friday
8.	Date of Closure of the Offer	September 22, 2008 Monday	October 15, 2008 Wednesday
9.	Date of communicating rejection /acceptance and payment of consideration for applications accepted.	October 07, 2008 Tuesday	October 30, 2008 Thursday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for Revision of the Offer Price, where ever appearing should be read as October 03, 2008 in place of September 11, 2008.

3. The Target Company being a Non Banking Finance Company (NBFC) is not fully complying with the provisions of NBFC Regulations of Reserve Bank of India.

4. Shareholders have also an option to receive their sale consideration of share under the open offer through ECS mode alongwith payment by way of Draft/Pay Order / Account Payee Cheque.

The Directors of Brahmaputra Finlease (P) Ltd. Brahmaputra Holdings (P) Ltd, M. L. Singhi & Associates (P) Ltd and Mr. Suresh Kumar Prithani (the acquirers) accepts full responsibility for the information contained in this Corrigendum to Public Announcement (except for the information regarding the Target Company which has been compiled from the publicly available information) and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in



**Issued by Manager to the Offer
Chartered Capital and Investment Limited**

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Contact Person: Mr. Priyaranjan

On behalf of the Acquirer & PACs

Date: 19th September, 2008

Place: New Delhi